

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:7130  
ANSWERED ON:11.05.2000  
FACILITIES TO RETIRED RAILWAY PERSONNEL  
UMMAREDDY VENKATESWARLU

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether retired railway personnel are allowed certain free journeys in a class of their entitlement;
- (b) if so, whether such retired railway personnel are allowed a companion to accompany them on journeys;
- (c) if so, whether they are entitled to travel by the same class as the retired person; and
- (d) if not, the reasons for discriminating against the attendant or companion?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) Yes Sir.

(b) and (c) Retired railway employees holding 1st/IA post-retirement complimentary pass are entitled to carry a "attendant" (i.e. a person exclusively employed on salary in the personal service of the retired railway servant) in second/sleeper class. However, retired railway servants who are more than 65 years of age and hold 1st/IA post-retirement complimentary pass have been allowed an option, subject to certain conditions, to carry a "companion" (i.e. anybody, not necessarily a person exclusively employed on salary in the personal service of the retired railway servant) in second/sleeper class if they themselves travel in second/sleeper class.

(d) There is no discrimination as "attendant or companion" and "retired railway servants" belong to two separate categories and are not comparable.